

12.00 hrs.

RESIGNATION BY MEMBER

[*English*]

MR. SPEAKER : I have to inform the House that I have received a letter dated 22nd February, 1988 from Shrimati Ram Dulari Sinha, an elected member from Sheohar Constituency of Bihar, resigning her seat in Lok Sabha. I have accepted her resignation with effect from today, the 24th February, 1988.

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(*Interruptions*)

[*English*]

SHRI BASUDEB ACHARIA (Banskura) : Sir, we have all given an Adjournment Motion... (*Interruptions*)

[*Translation*]

MR. SPEAKER : You please do this. I would like to tell you... (*Interruptions*) I will tell you later on.

[*English*]

SHRI BASUDEB ACHARIA : Sir, yesterday also I raised it. What happened in Tripura on the eve of the elections... (*Interruptions*)

MR. SPEAKER : I can tell you one thing. I discussed it yesterday with you. But there are certain other ways in which you can discuss it. I have no problem. But under this it is not permissible and I will not like you to break the rules...

(*Interruptions*)

SHRI BASUDEB ACHARIA : Sir, the instructions of the Election Commission have been flouted... (*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Sir, this is unprecedented. It was done without consulting the Chief Minister

and the Chief Election Commissioner. What they are doing is undemocratic, Sir...

SHRI BASUDEB ACHARIA : Article 324 of the Constitution says that the Chief Election Commissioner is supreme. His instructions were flouted. This has never happened anywhere.

SHRI SAIFUDDIN CHOWDHARY : We want to censure the Government.

MR. SPEAKER : Don't shout, I will let you know. If the Election Commission complains about something, I will do it. Otherwise, there are other ways and we have been doing these things and discussing these things. You can bring this motion with my consent in any other form and we can discuss it. The Government has no hesitation in discussing it. I have talked to the Home Minister about this aspect and he is willing to have a discussion. But I cannot open the floodgate breaking the rules. So you have to come to me and we shall work out what we can do. There is no problem. I have assured you always that whatever we can do under the rules, I will not disallow.

(*Interruptions*)

SHRI AMAL DATTA (Diamond Harbour) : Sir, can we not do it under the rules? Even Adjournment Motion is a part of the rules. Under the rules this is permissible. We want to censure the Government for what they have done. It is the most undemocratic action so far... (*Interruptions*).

MR. SPEAKER : Mr. Amal Datta, when there is an occasion, I always allow it. When I do not find it, I do not allow it. It is not about me...

(*Interruptions*)

[*Translation*]

MR. SPEAKER : Not allowed. Why are you wasting time? Why are you making noise?